

21/4/11

निर्मल कुमार शाहाबादी (M.L.A.)

सभापति

विधायक निधि अनुश्रवण समिति
झारखण्ड विधान सभा, राँची



सत्यमेव जयते

राँची आवास :

आवास सं० - 111, 112, 113

विधान सभा परिसर -

राँची (झारखण्ड)

फोन नं० : 0651-2440046

मो० नं० : 94311-44091

क्षेत्रीय आवास :

शाहाबादी हॉउस

मुहल्ला - मकतपुर,

जिला - गिरिडीह (झारखण्ड)

फोन नं० : 06532-226009

फैक्स नं० : 06532-222638

पत्रांक 210/270/11

दिनांक 21/4/2011

सेवा में
माननीय अध्यक्ष महोदय
झारखण्ड विधान-सभा, राँची

विषय - सम्पत्ति का खोरा के संबंध में ।

महाराज,
आज दिनांक-21/4/2011 को मैं अपनी सम्पत्ति
का खोरा 6 (छः) पेपर के माध्यम से संलग्न कर आप
को सौंपद कर रहा हूँ। साथ ही विलम्ब के लिए खेद
है।

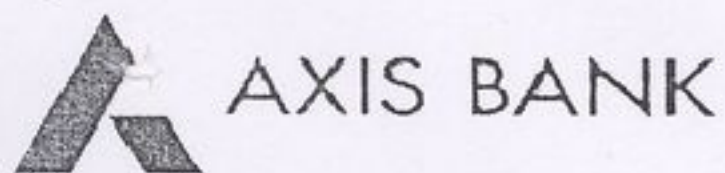
अतः आपसे आग्रह करना चाहें
कि ये सम्पत्ति का खोरा से सम्बन्धित कार्रवाई करने
की कृपा करेंगे।

निर्मल कुमार शाहाबादी

FORM ITR-V		INDIAN INCOME TAX RETURN VERIFICATION FORM		Assessment Year 2010-11	
[Where the data of the Return of Income/Fringe Benefits in Form (SARAL-II (ITR-1), ITR-2, ITR-3, ITR-4, ITR-5, ITR-6 transmitted electronically without digital signature] (Please see Rule 12 of the Income-tax Rules, 1962)					
PERSONAL INFORMATION AND THE DATE OF ELECTRONIC TRANSMISSION	Name NIRBHAY KUMAR SHAHABADI			PAN AGXPS7116A	
	Flat/Door/Block No RAY TALKIES		Name Of Premises/Building/Village		Form No. which has been electronically transmitted (fill the code) <div style="border: 1px solid black; padding: 2px; display: inline-block;">ITR-3</div>
	Road/Street/Post Office		Area/Locality BANK MORE		
	Town/City/District DHANBAD		State JHARKHAND	Pin 826001	
	Designation of AO (Ward / Circle) I.T.O. DHANBAD, WARD II (I)			Status (fill the code) INDL	
	E-filing Acknowledgement Number 186907720310111			Original or Revised Original	
	Date(DD/MM/YYYY) 31-01-2011				
COMPUTATION OF INCOME AND TAX THEREON	1 Gross total income			1 579811	
	2 Deductions under Chapter-VI-A			2 100000	
	3 Total Income			3 479811	
	a Current Year loss, if any			3a 0	
	4 Net tax payable			4 51461	
	5 Interest payable			5 3830	
	6 Total tax and interest payable			6 55291	
	7 Taxes Paid				
	a Advance Tax		7a	0	
	b TDS		7b	30977	
	c TCS		7c	0	
	d Self Assessment Tax		7d	24314	
e Total Taxes Paid (7a+7b+7c +7d)			7e	55291	
8 Tax Payable (6-7d)			8 0		
9 Refund (7e-6)			9 0		

VERIFICATION			
I, NIRBHAY KUMAR SHAHABADI , son/ daughter of BISHWANATH PD. SHAHA , holding permanent account number AGXPS7116A solemnly declare to the best of my knowledge and belief, the information given in the return and the schedules thereto which have been transmitted electronically by me vide acknowledgement number mentioned above is correct and complete and that the amount of total income/ fringe benefits and other particulars shown therein are truly stated and are in accordance with the provisions of the Income-tax Act, 1961, in respect of income and fringe benefits chargeable to income-tax for the previous year relevant to the assessment year 2010-11. I further declare that I am making this return in my capacity as _____ and I am also competent to make this return and verify it.			
Sign here		Date 31-01-2011	Place DHANBAD
If the return has been prepared by a Tax Return Preparer (TRP) give further details as below:			
Identification No. of TRP		Name of TRP	
		Counter Signature of TRP	
<div style="display: flex; justify-content: space-between;"> <div> For Office Use Only Filed from IP address 117.198.32.224 Receipt No _____ Date _____ Seal and signature of receiving official _____ </div> <div style="text-align: center;"> <small>AGXI'S7116A31869077203101113B2EBF793DBFD162E93DD97F4204A7D434C8B4A8</small> </div> </div>			

Please furnish Form ITR-V to "Income Tax Department - CPC, Post Bag No - 1, Electronic City Post Office, Bangalore - 560100, Karnataka", by **ORDINARY POST or SPEED POST** within 120 days from date of transmitting the data electronically. Form ITR-V shall not be received in any other office of the Income-tax Department or in any other manner. The receipt of this ITR-V at ITD-CPC will be sent to you at this e-mail address taxvik@rediffmail.com



AXIS BANK		
CYBER RECEIPT FOR CBDT e-TAX PAYMENT		
CHALLAN NO./ITNS 280		Assessment Year : 2010-11
Permanent Account Number	AGXPS7116A	
Full Name	NIRBHAY KUMAR SHAHABADI	
Address	C/O RAY TALKIES,,,,,BANK MORE	
City	DHANBAD	
State	JHARKHAND	
Pin Code	826001	
TAX APPLICABLE	<input type="checkbox"/> (0020) INCOME-TAX COMPANIES (CORPORATION TAX) <input checked="" type="checkbox"/> (0021) INCOME-TAX (OTHER THAN COMPANIES)	
TYPE OF PAYMENT	<input type="checkbox"/> (100) Advance Tax <input checked="" type="checkbox"/> (300) Self Assessment Tax <input type="checkbox"/> (400) Tax On Regular Assessment <input type="checkbox"/> (102) Surtax <input type="checkbox"/> (106) Tax On Distributed Profits Of Domestic Companies <input type="checkbox"/> (107) Tax On Distributed Income To Unit Holders	
DETAILS OF PAYMENT		BANK SEAL
Income Tax	24314	
Surcharge	0	
Education Cess	0	
Interest	0	
Penalty	0	
Others	0	Internet Tax Payment Ref No : 23790509
Total	24314	Debit to A/C: 635010200000842 on 28/01/2011 11:08:56
Total in words	Rupees Twenty Four Thousand Three Hundred Fourteen only	BSR Code Tender Date Challan No CIN :- 6360218 28012011 00212
		AXIS BANK Limited
		Garia Branch, Kolkata (Internet Collection Branch)

Print

Close

SRI NIRBHAY KUMAR SHAHABADI (IND)

C/O RAY TALKIES, DHANBAD

Previous Years -	2009-2010	PAN : A G X P S 7 1 1 6 A	Status -	Individual
Assessment Year -	2010-2011		D.O.B. -	05.01.1951

COMPUTATION OF INCOME AND TAX - LIABILITY FOR THE ASST. YEAR 2010-11

Particulars	Amount(Rs.)	Amount(Rs.)
INCOME FROM SALARY		
Net Taxable Salary As per form 16 attached (B.F.A.L)	298,440.00	
Jharkhand Legislative Assembly	51,006.00	349,446.00
INCOME FROM BUSINESS OR PROFESSION		
Share Profit from Firm As per Annexure - I	193,178.63	
Interest on Capital from Firm As per Annexure - I	31,099.00	
	224,277.63	
Less: Share of Profit Exempted u/s 10(2A)	193,178.63	31,099.00
INCOME FROM OTHER SOURCE		
Accrued Int. from N.S.C.	46,305.00	
Accrued Interest N.S.S.	8,656.00	
Interest Accrued on KVP	6,183.00	
Interest on S/B A/c	12,522.00	
Commission from Land Dealing	125,600.00	199,266.00
Gross Total Income -		579,811.00
Less: Deduction under chapter VI A u/s 80C		
HDFC Standard Life Insurance	100,000.00	
NSC Purchased	160,000.00	
Interest Accrued on NSC	46,305.00	
Public Provident Fund	20,000.00	
Subject to the maximum deduction as per limit	326,305.00	100,000.00
Net Taxable Income		479,811.00
Net Taxable Income Rounded Off u/s 288A		479,810.00
Tax on Total above		49,962.00
Add : Education Cess @ 3%		1,499.00
Gross Tax Liability		51,461.00
Add : Interest u/s 234A	1,024.00	
Interest u/s 234B	2,048.00	
Interest u/s 234C	758.00	3,830.00
Net Tax Payable		55,291.00
Less : TDS As per form 16 Attached (BFAL)	30,977.00	
Less : Self Asst. Tax Paid u/s 140A	24,314.00	55,291.00
Balance Tax payable / Refundable		NIL

Previous Years -	2009-2010	PAN : A G X P S 7 1 1 6 A	Status -	Individual
Assessment Year -	2010-2011		D.O.B. -	05.01.1951

BALANCE SHEET AS AT 31ST MARCH, 2010

CAPITAL & LIABILITIES	AMOUNT (Rs)	ASSETS & PROPERTIES	AMOUNT (Rs)
Capital Account		INVESTMENT	
Balance As per Last A/c	5,005,338.17	DIAMONDS & JEWELLARY	
Add : Gift Received from		Balance as per Last A/c	114,645.00
Father inlaw	7,000.00	NATIONAL SAVING SCHEME	
Public Against Election	197,250.00	Balance as per Last A/c	108,197.00
Add : Wrongly Deducted		Add: Accrued Interest	8,656.00
of HDFC Insurance	100,000.00		116,853.00
	5,309,588.17	LAND	
Add : INCOME FROM SALARY		As per Annexure -III	338,280.00
As per Computation	349,446.00	NATIONAL SAVING CERTIFICATE	
		As per Annexure- I	613,481.00
Add : SHARE PROFIT FROM FIRMS		F.D. WITH ALLAHABAD BANK	
As per Annexure -I	193,178.63	A/c No. 1067/28/658 b/f	58,735.00
		CURRENT ACCOUNT WITH FIRM	
Add : CAPITAL INTEREST FROM FIRMS		As per Annexure- II	1,795,190.35
As per Annexure -I	31,099.00	KISHAN VIKASH PATRA	
		No.67CD-663456 to 61 DT. 25.11.2005	
Add: INCOME FROM OTHER SOURCES		Balance as per Last A/c	72,477.00
Accrued Int. from N.S.C	46,305.00	Add: Accrued Interest	6,183.00
Accrued Int. from N.S.S	8,656.00		78,660.00
Accrued Int. from K.V.P	6,183.00	PUBLIC PROVIDENT FUND	
S.B. Interest	12,522.00	Balance as per Last A/c	447,968.00
Misc. Income offered T.	125,600.00	Add : Deposit this year	20,000.00
	199,266.00		467,968.00
	6,082,577.80	HDFC Standard Life Insurance	
Less :- Drawings		Balance as per Last A/c	100,000.00
Firm Drawings	12,394.77	Add : During the year	100,000.00
Bank Charges	1,591.00		200,000.00
Income Tax	54,290.00	INCOME TAX DEPARTMENT	
Election Expenses	371,956.64	Cash Seized by the Dept.(B/F)	40,000.00
Drawings & Other Exps.	111,000.00		
	551,232.41		
Balance c/f	5,531,345.39	Balance c/f	3,823,812.35

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Scheaue and forming part of the Balance Sheet for the year ending 31st March, 2010

<u>Certificate No.</u>	<u>Date</u>	<u>Quantity</u>	<u>Opening Balance</u>	<u>Accrued Interest</u>	<u>Closing Balance</u>
48EE786341 to 50	28.08.2003	10000 x 10 Pcs	148,040.00	12,060.00	160,100.00
52EE012647 to 66	20.08.04	10000 x 20 Pcs	273,740.00	22,340.00	296,080.00
195051 to 54	28.05.05	10000 x 4 Pcs	50,616.00	4,132.00	54,748.00
184580 to 86	31.03.06	10000 x 7 Pcs	88,578.00	7,231.00	95,809.00
No-191640	31.03.06	5000 x 1 Pcs	6,302.00	542.00	6,844.00
674240 to 674255	16.09.2009	10000 x 16 Pcs	-	-	160,000.00
less : Maturity	48EE786341 to 50		28.08.2003	10000 x 10 Pcs	773,581.00
		Total (Rs.)	567,276.00	46,305.00	613,481.00

Firm Name	Opening Balance	Additions	Remuneration	Int. on Capital from Firm	Share of Profits	Drawings	Closing Balance
M/S GAYLORD BAR & RESTOURANT	259,158.97	-	-	31,099.00	14,664.63	5,799.93	299,122.67
M/S B.N. SHAW & CO	1,324,148.52	-	-	-	178,514.00	6,594.84	1,496,067.68
Total Rs.	1,583,307.49	-	-	31,099.00	193,178.63	12,394.77	1,795,190.35

	Amount(Rs.)
Holding No. 414, Khata No.-1 Area - 0.3 Disml. At Makalpur, Giridih - 815301	90,000.00
Holding No. 414, Khata No.-1 Area - 1.5 Disml. At Makalpur, Giridih - 815301	135,000.00
Holding No. 414, Khata No.-1 Area - 0.73 Disml. At Makalpur, Giridih - 815301	113,280.00
Total Rs.	338,280.00

Name of Company	No. of Shares	Value (Rs.)
Bishwanath Ferro Alloys Ltd. b/f	661,679.00	6,616,790.00
Giannary Finance & Invmt. (P) Ltd. (B/F)	-	8,400.00
Sanskar Commercial (P) Ltd	217,600.00	435,200.00
Total (Rs.)		7,060,390.00

Wm. Brown